

**Shri Nanda:** Let me see the report first.

**Shri T. B. Vittal Rao:** The workers' representatives were called to give evidence before Shri Mehta. Were they told that the report would not be published?

**Shri Nanda:** Yes.

**Shri Nath Pai:** May I point out, Sir, that I was one of those remotely connected with the strike. In the invitation that was issued to us by Shri Mehta it was indicated that it was a public enquiry and its findings will be made available to the country, the Parliament and the public as a whole.

**Shri Nanda:** It was not so. I find that when this idea was mooted, the information given was that it was intended to be not a public document. We have got the information. As I said, there can be further consideration on this matter.

#### Indian Embassy in Peking

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\*8. { Shri D. C. Sharma:  
Shri Shree Narayan Das:  
Shri Radha Raman:  
Shri Balraj Madhok:  
Shri Ajit Singh Sarhadi:  
Shri Chuni Lal:

Will the Prime Minister be pleased to state:

(a) whether it is a fact that Chinese Government have imposed extraordinary restrictions on the Indian Embassy in Peking and the various trade missions in Shanghai, Lhasa and places in Tibet to make it impossible for them to discharge their duties; and

(b) if so, the reaction of the Government of India thereto?

**The Deputy Minister of External Affairs (Shrimati Lakshmi Menon):**

(a) and (b). It is a fact that the Indian Embassy in Peking and other Indian Missions in China, and more particularly Tibet region of China are subjected to a great many restrictions which render the discharge of their functions difficult. The Government

of India have drawn the attention of the Government of China to his abnormal situation in a series of representations but they have produced no results and members of our Missions in China continue to suffer from serious disabilities. Though it is not the normal policy of Government to impose restrictions on the movements and activities of members of foreign Missions in India, it has been found necessary to introduce certain restrictions in this respect on foreigners including persons holding diplomatic status at Kalimpong which is in a sensitive border area.

**Shri D. C. Sharma:** May I know the nature of these extraordinary restrictions which have been placed on our Embassy personnel and other personnel working in those places in China?

**Shrimati Lakshmi Menon:** There are restrictions on movement; and there is no opportunity of making any contacts with the local people. Nobody from the Embassy can move out beyond 20 Km. without getting previous permission, especially in the Peking area. In Tibet, in Lhasa there is a guard stationed at one mission, ostensibly for the protection of our personnel but it prevents our officers coming into contact with the local people.

**Shri Tyagi:** Do Government propose to take any reciprocal action with regard to the Chinese Embassy in Delhi?

**Shrimati Lakshmi Menon:** It is given in the original answer that it is not the policy of the Government to take such restrictive action. Such restrictive action is taken only in the Kalimpong area because it is situated in a sensitive area.

**Shri Balraj Madhok:** In view of the fact that the restrictions imposed on our Embassy staff have made their normal work difficult, will Government consider the question of closing the Embassy there?

**Mr. Speaker:** It is a suggestion for action. Shri Hem Barua.

**Shri Vajpayee:** The question is...

**Mr. Speaker:** The question is whether the Embassy will be closed or not. That is a suggestion for action.

**Shri Vajpayee:** We want to know the policy of the Government. (*Interruptions*).

**Mr. Speaker:** Order, order. Hon. Members will kindly resume their seats. Questions of policy cannot be asked during the Question Hour. If hon. Members are not satisfied with the present policy of Government and want to make suggestions they can take other steps which they know very well.

**Shri Braj Raj Singh:** The Deputy Minister said that the representation made to the Chinese Government produced no results and also that they are not going to take any reciprocal action with regard to the Chinese Embassy at Delhi as happened in the case of the Missions in Tibet and other places. So, what other steps do they want to take?

**Shrimati Lakshmi Menon:** I may answer that....

**Mr. Speaker:** That need not be answered; I have already called Shri Hem Barua.

**Shrimati Lakshmi Menon:** There are restrictions not only on our embassy but there are restrictions on others also.

**Mr. Speaker:** When I call one hon. Member and another hon. Member goes on interrupting and ultimately puts a question, that question need not be answered. The question of the hon. Member whom I have called first has to be answered. The Minister need not answer the other hon. Member's question.

**Shri Hem Barua:** May I know whether China has indicated the reasons for her putting these restrictions on the proper functioning of our diplomats in that country so that we might examine those reasons and, if necessary, take reciprocal action in our country also?

**The Prime Minister and Minister of External Affairs (Shri Jawaharlal Nehru):** These restrictions have been placed on all the foreign diplomats; they are not on Indian diplomats only. I do not know that any special restriction applies to us; they have not stated it. To my knowledge, it has been their general policy.

**Shri Braj Raj Singh:** May I request that my question may be replied.

**Mr. Speaker:** Let him put the question.

**Shri Braj Raj Singh:** The Deputy Minister stated that our representations to the Chinese Government had produced no results.

**Mr. Speaker:** If reciprocal action is not going to be taken, is the Government contemplating taking any other measures so far as this is concerned? That is his question.

**Shri Jawaharlal Nehru:** It is a matter to consider from time to time. We have taken action in the most important place affecting the Chinese in India, that is, Kalimpong, as has been stated. In regard to the other places, if, in the balance, we think that it is desirable action may be taken. For the present we are not intending to take any action.

**Shri Ranga:** Since when these restrictions were imposed? For how long?

**Shrimati Lakshmi Menon:** By the Chinese? Or by us? They have been there for some time.

**Shri Ranga:** Is there no definiteness? Is it one year or six months or more?

**Shrimati Lakshmi Menon:** By China? That, I think, is quite a long time—for a couple of years or perhaps more.

**Shri Hem Barua:** Sir, on a point of order. How can a reply be like this? The Minister is not in a position to state correctly as to for how long China had taken this action.

**Mr. Speaker:** She said two years.

**Shri Hem Barua:** She said: "I think it may be a couple of years or more".

**Shrimati Lakshmi Menon:** I want notice for giving the correct date.... (Interruptions).

**Shri Ranga:** Why is it that it was not published before? (Interruptions).

**Mr. Speaker:** Order, order. Each hon. Member will have his turn. Now, Shri Vajpayee.

**Shri Vajpayee:** The hon. Minister has stated that similar restrictions had been put on all the foreign missions in Peking. May I know if the restrictions are similar and whether other foreign missions have also been disabled to function in Peking?

**Mr. Speaker:** Is there any discrimination against us?

**Shri Jawaharlal Nehru:** The main restriction is on the freedom of movement; it is restricted within a certain area. That applies to every one of the missions there, so far as we know. I cannot for the moment say if there are any specific restrictions applying to the Indian mission; I am not aware of that.

**Shri Ranga:** If these restrictions are common to all, they need not be called 'extra-ordinary' restrictions.

#### Dandakaranya Project

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{ Shri Ajit Singh Sarhadi:  
 \*9 { Shri D. C. Sharma:  
       { Shri Mahanty:  
       { Shri Vidya Charan Shukla:

Will the Minister of Rehabilitation be pleased to state:

(a) whether a state of near crisis in Dandakaranya Development Project has arisen due to disinclination of the refugees from West Bengal camps to move to the project site;

(b) if so, the action taken by Government in the matter; and

(c) the steps taken to persuade the refugees to move to the project site?

**The Deputy Minister of Rehabilitation (Shri P. S. Naskar):** (a) to (c). The movement of camp families from West Bengal to Dandakaranya has been most disappointing. The matter was discussed in September 1961 by the Union Minister for Rehabilitation with the Rehabilitation Minister, West Bengal. The State Rehabilitation Minister expressed the view that the slow movement of camp families to Dandakaranya should not cause undue alarm as the position was likely to improve after the Puja holidays and would certainly be still better after the general elections are over. It has, therefore, been decided to watch developments over the next few months.

**Shri Ajit Singh Sarhadi:** In view of the fact that the situation had persisted for the last two years, have any alternative proposals been considered to get this area rehabilitated by some other people?

**Shri P. S. Naskar:** As and when the situation arises, it will be considered but not at the present moment.

**Shri A. C. Guha:** May I know if a considerable number of refugees have indicated their willingness to go to Dandakaranya after the expiry of their ninety days time limit and if so, whether the Government is willing to make any relaxation on that point?

**Shri P. S. Naskar:** It has been agreed between the Central Government and the West Bengal Government, at the request of the State Government, that even those campers who had been notified on or after the 1st January, 1961 and whose period of notice had expired long ago, should not be denied the facility to go to Dandakaranya if even now they change their minds.

**Shrimati Renuka Ray:** Why is it that the non-camp-refugees in West